

**Annexure 1**

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations 2016**

**Name of the corporate debtor: SOLUTIONS BUSINESS CENTRE PRIVATE LIMITED; Date of commencement of liquidation: 20.05.2021; List of stakeholders as on: 31.05.2025.**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amt. of contingent claims	Amt. of claims rejected	Amt. of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amt.	No. of claims	Amt.					
1.	Secured financial creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA
2.	Unsecured financial creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA
3.	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	NA	NA
4.	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	NA	NA
5.	Operational creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	NA	NA
6.	Operational creditors (other than Workmen,	4	1,97,98,036	4	86,17,857	NA	1,11,80,179	NA	Annexure A	The rejected claims represent additional claims for interest. In the

	Employees and Government Dues)									absence of any applicable interest terms, these claims have been rejected.
7.	Other Stakeholders, if any (other than financial stakeholders and operational creditors)	NA	NA	NA	NA	NA	NA	NA	NA	NA
<b>Total</b>		4	1,97,98,036	4	86,17,857		1,11,80,179			

**Abhishek Dutta**

LIQUIDATOR – Solutions Business Centre Private Limited – in Liquidation

Reg. No.: IBBI/IPA-002/IP-N00617/2018-19/11856

**Correspondence Address:** Aureus Law Partners, 103-South Park Apartments, Kalkaji, Near C.R.Park, New Delhi- 110019

**Ph:** +91 9811886865

Place: New Delhi

Date: 31.05.2025

**Annexure A**

List of Operational Creditors as on 31.05.2025.

Sr. No.	Name	Amount Claimed (INR)	Amount Admitted (INR)	Security Interest	Remarks	Voting Rights in Stakeholder Committee (%)
1.	Renu Kumar and Rajit Kumar	INR 70,00,000/- along with interest at the rate of 12 percent.	INR 27,72,000/-	Nil	The rejected claims represent additional claims for interest. In the absence of any applicable interest terms, these claims have been rejected.	32.167
2.	Sadhana Kumar wife of Rajit Kumar	INR 30,00,000/-	INR 12,66,280/-	Nil		14.693
3.	Sanjiv Uppal and Chetna Uppal	INR 42,93,700/-	INR 19,26,927/-	Nil		22.357
4.	Ashok Dora	INR 55,04,336/-	INR 26,52,650/-	Nil		30.780

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